

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**GREY'S EXIM PRIVATE LIMITED OPERATING IN TEXTILE**  
**DESIGNING AND MANUFACTURE AT MUMBAI AND BENGALURU**

Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN/ CIN/ LLP	Grey's Exim Private Limited U51909MH2005PTC151601
2.	Address of the registered office	A/2 309 Shah & Nahar Industrial Estate Dhanraj Mill Compound Lower Parel Mumbai 400013 (Maharashtra)
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Two Galas located at A/2 309 and 242 Shaha & Nahar Industrial Estate Dhanraj Mill Compound Lower Parel Mumbai 400013 (Maharashtra) Plant and Machinery is located at Saptagiri Bottle Suppliers, No. 46/2, Dasana Pura, Bangalore North <b>(The Corporate Debtor is not operational from 2019-2020)</b>
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations was INR 54,72,28,275 as on 31st March 2019 (As per the last available Balance sheet)
7.	Number of employees/ workmen	Currently there are no employees/workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Mail to greyexim.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<a href="http://ssarvi.com/running-cases.php">http://ssarvi.com/running-cases.php</a>
10.	Last date for receipt of expression of interest	05/10/2023 (Extended with the permission of CoC)
11.	Date of issue of the provisional list of prospective resolution applicants	15/10/2023
12.	Last date for submission of objections to provisional list	20/10/2023
13.	Process email id to submit EOI	Mail to greyexim.cirp@gmail.com

**Note:** The information mentioned herein is based on the current information available with the Resolution Professional as of now. Any additional information received by the Resolution Professional will be updated from time-to-time to persons making request for the same through email on the Email ID mentioned against Sr. No. 8

Date: 19th September, 2023  
Place: Mumbai

**Mr. Prashant Jain**  
**Resolution Professional of Grey's Exim Private Limited**  
**Regd. No. IBBI/IPA-001/IP-P01368/2018-2019/12131)**  
**Regd. Add:** A501, Shanti Heights, Plot No. 2,3,9, B/10, Sector 11,  
Koparkharine, Thane, Navi Mumbai, Maharashtra- 400 709  
**Correspondence Address:** B610, BSEL Tech Park,  
Sector 30A, Opposite Vashi Railway Station, Vashi, Navi Mumbai - 400703

# Irdai forms panel to create Bima Sugam platform

GEORGE MATHEW  
Mumbai, September 18

**INSURANCE REGULATOR IRDAI** has formed a steering committee, which will act as the apex decision making body for creation of its ambitious Bima Sugam platform, and it indicated that it will soon appoint a project consultant for which Request for Proposal (RFP) has already been issued.

While Bima Sugam will enable individuals to buy a life, health, motor or property insurance policies online, its implementation has now been postponed thrice. The platform will enable easy access under a single roof for insurance companies, agents, brokers, banks and even aggregators. The platform will act as a centralised database which will assist consumers with all insurance related queries. It will also pave the way for a speedy acceptance of new or sandbox products.

After changing the deadline twice, the regulator has now set a new deadline of July 2024 for its "game changing" Bima Sugam project to go live and has for the first time unveiled the entire spectrum of services to be provided by this mega tech project. It will be



centralised marketplace and a one-stop-shop for all insurance-related queries, including policy purchase, claim settlement, insurance advice and grievance redressal.

The steering committee is comprised of Rakesh Joshi, Member, Finance and Investment, IRDAI, Anup Bagchi, MD & CEO ICICI Prudential Life Insurance, Naveen Tahilyani, MD & CEO, Tata AIA Life Insurance, Mahesh Balasubramanian, MD & CEO, Kotak Life Insurance, Nilesh Garg, MD & CEO, Tata AIG General Insurance, Prasun Sikdar, MD & CEO, Manipal Cigna Health Insurance,

Inderjeet Singh, Secretary General, General Insurance Council and Satyendra Nath Bhattacharya, Secretary General, Life Insurance Council.

Further, Cyril Amarchand Mangaldas (CAM) has been appointed as the legal counsel for the project. Responsibilities of CAM will include incorporation of Section 8 not-for-profit company which will be the company owning the Bima Sugam platform. The platform will support all personal and commercial/business insurance requirements and support in identifying and comparing optimal products to meet user requirements within stipulated timelines. The entire spectrum of insurance offerings through the platform will include life insurance and all its variants - term plans, savings (Par and Non-Par), annuity and pension plans -- ULIP products, health insurance and all its variants, vehicle insurance (TP and OD), travel insurance, personal accident insurance, property insurance, commercial insurance, marine insurance, agricultural insurance and any other insurance product planned to be listed on the platform as decided by the two councils.

# Will oil hit \$100? It already touched in some markets

## SUPPLY DEFICIT BUOYS PRICES



■ Brent crude futures rose 79 cents to \$94.72 a barrel by 11:57 a.m. ET (15:57 GMT), while U.S. West Texas Intermediate crude futures were up \$1.24 at \$92.01

■ Citi on Monday became the latest bank to predict that Brent prices could exceed \$100 a barrel this year

ALEX LAWLER  
London, September 18

**WITH OIL INVESTORS** and traders focused on an oil-price rally that has come close to \$100 a barrel, some grades of crude oil are already trading above that milestone, highlighting an expectation of tight supply.

The outright price of Nigerian crude Qua Iboe surpassed \$100 a barrel on Monday, according to LSEG data. Malaysian crude Tapis reached \$101.30 last week, said Bjørn Schieldrop, analyst at Swedish bank SEB, in a report.

Oil has risen to its highest level of 2023 as investors are focused on the prospect of a supply deficit in the fourth quarter after Saudi Arabia and Russia extended supply cuts. The two are the biggest pro-

ducers in the OPEC+ group, most other members of which are also curbing output.

"The overall situation is that Saudi Arabia and Russia are in solid control of the oil market," Schieldrop said.

Brent oil futures, a global benchmark, traded as high as \$94.89 on Monday and the related benchmark used for trading much of the world's physical cargoes, called dated Brent, stood just above \$96 according to LSEG.

Brent and US West Texas Intermediate crude futures are on track for their biggest quarterly increases since Russia's invasion of Ukraine in the first quarter of 2022.

Citi on Monday became the latest bank to predict that Brent prices could exceed \$100 a barrel this year.

—REUTERS

# Gold ETF inflows at 16-month high



PRESS TRUST OF INDIA  
New Delhi, September 18

**GOLD EXCHANGE-TRADED FUNDS (ETFs)** attracted Rs 1,028 crore in August, making it the highest inflow in 16 months, amid continued hikes in interest rates in the US, which led to a slowing down in growth rate there.

With this, the year-to-date inflow in the category has reached more than ₹1,400 crore, data with the Association of Mutual Funds in India (Amfi) showed.

Apart from inflow, the asset base of Gold ETFs and investors' account or folio numbers increased in the period under review.

According to data, gold-linked ETFs have seen an inflow

of ₹1,028 crore in August. This came following an inflow of ₹456 crore in the segment in July.

Before that, Gold ETF saw inflow to the tune of ₹298 crore during the April-June period after three quarters of consecutive outflow. The category saw a withdrawal of ₹1,243 crore in the March quarter, ₹320 crore in the December quarter, and ₹165 crore in the September quarter.

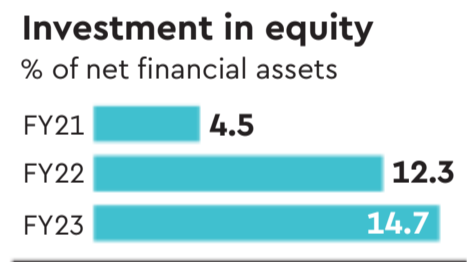
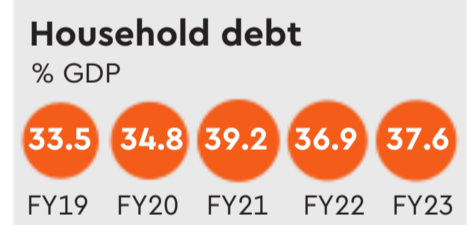
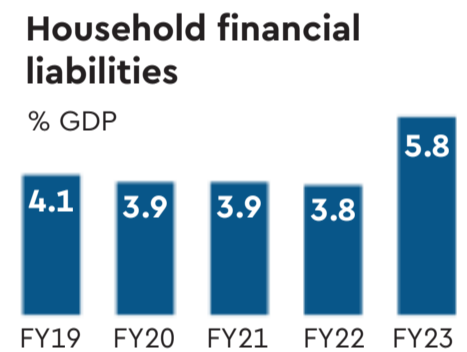
The month of August witnessed the highest monthly inflow into Gold ETFs since April 2022 when the category attracted ₹1,100 crore on the back of the Russia-Ukraine war.

Flows into Gold ETFs have been subdued since then as the US Federal Reserve embarked on its tightening cycle.

Gold prices in recent times have come off from its all-time high levels, thereby providing some buying opportunity, particularly after a sharp rally it witnessed since March this year, Melvyn Santarita, Analyst - Manager Research at Morningstar India, said.

## FROM THE FRONT PAGE

# Household savings fall to nearly 50-year low



NIKHIL GUPTA, economist at Motilal Oswal said the combination of weak income growth and falling financial savings, led by borrowings, is unsustainable. "We believe that consumption growth is unsustainable. Whether it will be substituted by investments is not our base case, though the jury is still out," Gupta said. According to Gupta, the household debt is the second-highest annual flow post independence.

Household savings, RBI data show, came in at ₹13.76 trillion in FY23 compared with ₹16.96 trillion in FY22. To be sure, the trend could reverse if the economy picks up pace and real incomes grow. However, both consumption and investments could be impacted if savings don't pick up meaningfully in the current year.

In a break from trend, private consumption final expenditure (PFCE) improved to 6% y-o-y in Q1FY24, higher than the 2.8% y-o-y in Q4FY23 and 2.2% y-o-y in Q3FY23, likely helped by lower inflation. Data for July and August suggest mixed trends for consumption, with passenger wholesale car sales, auto retail sales, and air traffic doing well, but wholesale two-wheeler and tractor sales, rail passenger traffic, aviation cargo and consumer goods imports not faring as well.

The Q1FY24 GDP data revealed that investment was more buoyant than consumption and that urban demand was higher than rural demand. Corporate commentary after the June quarter numbers suggested that while not declining, rural demand was seeing a slow recovery. "Already, we find that rural indicators such as real rural wages and non-durables consumption, are weakening," HSBG India economist Pranjal Bhandari said recently. Real

rural wages contracted for 12 straight months to March.

While the in commodity prices led to better economic activity in the last few quarters, the rising crude oil prices, which are nudging \$95/barrel, could hurt consumption. Moreover, weaker than expected agri-output could also have a bearing on rural demand.

# New power plan: India to burn 38% more coal

ACCORDING TO the nationally determined contributions (NDCs), India needs to have 50% installed power capacity from non-fossil fuel sources and reduce emission intensity of its GDP by 45% from the 2005 level, both by 2030.

India has already set up 44% non-fossil fuel power generating capacity and is likely to take it up to 60% by 2030. On emissions, India has reportedly slashed 33% of emissions intensity of its GDP from 2005 level by 2019 itself.

However, the announcement to expand the thermal power capacity, instead of retiring polluting plants, even after initiating dozens of clean energy measures shows India wants to ensure energy security at all cost to fuel its growth. The country has set the ball rolling on various fronts like renewable energy, energy storage systems, critical minerals, international grid connections and green hydrogen so that power shortage does not trip India's fast growth.

"Unless the battery economics improve significantly or we see a significant scale up in pumped hydro projects, there could be some challenges," said Vikram V, vice-president and sector head, corporate ratings, Icra.

"If storage capacity does not come up, we may have to plan for coal-based capacity because we can't go for a scenario of having blackouts," he said, adding meeting peak demands in evening is becoming a challenge.

While the government may be preparing for all scenarios and hoping for some breakthrough technology in storage, the resources are being spread thin and the message going across to the industry is confusing.

The power minister has asked industry captains to shift to renewable energy, which may be a tough task for power-intensive industries who have captive power plants, while announcing plans to generate more coal power.

"There's a lack of clarity in trying to communicate what you eventually want to do with the mining and thermal power infrastructure," said Aarti

Khosla, founder and director of Climate Trends, a Delhi-based firm that facilitates capacity building for climate action.

She advocated putting the money going into coal projects into grid expansion and transmission line for better evacuation of renewable energy.

A pre-G20 discussion on just energy transition partnership did not find any takers in the G20 meetings. India did not even take that discussion forward as it may not want to talk about shutting of coal power. So, it just talked about expanding renewables.

"Air pollution is a big problem. It is in our own good to make sure that polluting, inefficient or older plants are retired in a rapid way and replaced by renewable power," Khosla said.

# PM bids adieu to old Parliament building



"BIDDING GOODBYE to this building is an emotional moment... Many bitter-sweet memories are associated with it. We had differences and disputes but we witnessed 'parivar bhav' (family emotion). This building will always inspire future generations," he said.

According to Modi, though the existing building had been planned by "foreign powers", it had the "sweat, efforts and money of my countrymen."

Tracing the almost eight-decade-old history of Parliament House, Modi took the Opposition by surprise with his praise of Nehru. The echo of Nehru's historic 'Tryst with destiny' speech, he said, will continue to inspire the country's elected representatives.

"The echo of Nehru ji's Stroke of Midnight speech will inspire us. In the same House, Atalji's (Atal Bihari Vajpayee's) words about 'sarkarein aayengi, jayengi; partiyann banengi, bigdengi; lekin yeh desh rehna chahiye' (governments may come and go; parties will be formed or disbanded; but this nation has to live on) continue to echo even today," he said.

He credited P V Narasimha

Rao for India "adopting new economic policies and measures" under his leadership at a time when the "country was reeling under economic distress".

Recalling the journey of India's democracy, Modi said the last day in this heritage building should be dedicated to the over 7,500 Parliamentarians - over 600 women included - who served in this building since Independence.

He also remembered Sardar Vallabhbhai Patel, Ram Manohar Lohia, L K Advani and others for "enriching the discussions and emboldened the voice of the common citizens" in the House.

The Prime Minister used his own story to underline the robustness of Indian democracy. He said he had never imagined that "a child from a poor family, living on a railway platform", would reach Parliament.

"When I first entered... as an MP... I bowed down and honoured the Temple of Democracy. It was an emotional moment... I could have never imagined a child from a poor family, living on the railway platform, would ever be able to enter Parliament. I never imagined I would get so much love."

"But this is the strength of India's democracy and a reflection of the faith of the common man of India towards democracy that a child from a poor family, living on the railway platform, reached Parliament," he said.

Stating that the world is talking about the India story, especially after the success of the G20 Summit and the successful Moon landing of the Chandrayaan-3, the Prime Minister said those were the result of "collective efforts".

He listed the landmark legislation of his government during the last nine years. "The House will always say proudly that (the abrogation of) Article 370 became possible due to it... GST was also passed here... 'One Rank-One Pension' was witnessed (and) 10 per cent reservation for the Economically Weaker Sections was successfully allowed for the first time without dispute," Modi said.

He also recalled the bravery of Bhagat Singh and Batukeshwar Dutt who hurled bombs in the same Parliament building to wake up the British empire from its slumber. "The echo of that bomb still gives sleepless nights to those who wish well for this country," he said.

He remembered the terror attack on Parliament House and the role of those who took bullets to save Members while fighting terrorists. "It was not an attack on the building, but an attack on the Mother of Democracy itself. It was an attack on the soul of India," he said.

**FORM G INVITATION FOR EXPRESSION OF INTEREST FOR GREY'S EXIM PRIVATE LIMITED OPERATING IN TEXTILE DESIGNING AND MANUFACTURE AT MUMBAI AND BANGALURU**  
(Under Regulation 36(A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP	Grey's Exim Private Limited US1909MH2005PTC151601
2. Address of the registered office	A/2 309 Shah & Nahar Industrial Estate Dhanraj Mill Compound Lower Parel Mumbai 400013 (Maharashtra)
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Two Galas located at A/2 309 and 242 Shaahs & Nahar Industrial Estate Dhanraj Mill Compound Lower Parel Mumbai 400013 (Maharashtra) Plant and Machinery is located at Saptagiri Bottle Suppliers, No. 46/2, Dasana Pura, Bangalore North (The Corporate Debtor is Not operational from 2019-2020)
5. Installed capacity of main products/services	Not available
6. Quantity and value of main products/services sold in last financial year	Revenue from operations was INR 54,72,26,275 as on 31st March 2019 (As per the last available Balance sheet)
7. Number of employees/workmen	Currently there are no employees/workmen
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Mail to greyxim.cirp@gmail.com
9. Eligibility for resolution of applicants under section 25(2)(h) of the Code is available at:	http://issarvi.com/running-cases.php
10. Last date for receipt of expression of interest	05/10/2023 (Extended with the permission of CoC)
11. Date of issue of the provisional list of prospective resolution applicants	15/10/2023
12. Last date for submission of objections to provisional list	20/10/2023
13. Process email id to submit EOI	Mail to greyxim.cirp@gmail.com

Note: The information mentioned herein is based on the current information available with the Resolution Professional as of now. Any additional information received by the Resolution Professional will be updated from time-to-time to persons making request for the same through email on the Email ID mentioned against Sr. No. 8

Date: 19th September, 2023  
Place: Mumbai

Mr. Prashant Jain  
Resolution Professional of Grey's Exim Private Limited  
Regd. No. IBBI/PA-001/IP-P01368/2018-2019/12131  
Regd. Add: A501, Shanti Heights, Plot No. 2,3,9, B10, Sector 11, Koparkhane, Thane, Navi Mumbai, Maharashtra- 400 709  
Correspondence Address: B610, BSEI, Tech Park, Sector 30A, Opposite Vashi Railway Station, Vashi, Navi Mumbai - 400703

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, DIVISION BENCH - I, CHENNAI CA(CAA)/29(CHE)/2023 Form No. CAA.2 [Pursuant to Section 230(3) and rule 6 and 7] In the matter of the Companies Act, 2013 And In the matter of section 230 to 232 read with section 66 and other applicable provisions of the Companies Act, 2013 And In the matter of scheme of arrangement Between Tropical Agro System (India) Private Limited ("Tropical Agro" or "Demerged Company") And Green Pesticides Private Limited ("Green Pesticides" or Resulting Company 1) And Concept Agrosystem India Private Limited ("Concept Agrosystem" or "Resulting Company 2") And Techno Farm Sciences Private Limited ("Techno Farm" or "Resulting Company 3") And Their Respective Shareholders

**Tropical Agro System (India) Private Limited** A Company incorporated under the Companies Act, 1956, having its registered office at 72, Raja Annamalai Building, Marshalls Road, Egmore, Chennai Tamil Nadu - 600 008. Applicant Company 1 / Demerged Company

**NOTICE CONVENING THE MEETING OF UNSECURED CREDITORS OF TROPICAL AGRO SYSTEM (INDIA) PRIVATE LIMITED**

Notice is hereby given that by an order 25th August 2023, the Chennai Bench of the National Company Law Tribunal has directed a meeting to be held of the Unsecured Creditors of the Demerged Company for the purpose of considering, and if thought fit, approving with or without modification, the arrangement embodied in the Scheme of Arrangement between Tropical Agro System (India) Private Limited, Green Pesticides Private Limited, Concept Agrosystem India Private Limited, Techno Farm Sciences Private Limited and their respective shareholders ("the Scheme").

In pursuance of the said orders and as directed therein, notice is hereby given that the meeting of the Unsecured Creditors of the Demerged Company will be held on 20th October 2023 at 10:00 am at 72, Raja Annamalai Building, Marshalls Road, Egmore, Chennai Tamil Nadu - 600 008, where the said Unsecured Creditors of the Demerged Company are requested to attend.

Copies of the said Scheme of Arrangement and of the Explanatory Statement under section 230 and section 102 can be obtained free of charge at the registered office of the Company, or at the office of its Authorised Representative 72, Marshalls Road, Egmore, Chennai, Tamil Nadu - 600 008. Persons entitled to attend and vote at the meeting, may vote in person or by proxy provided that all proxies in the prescribed form are deposited at the registered office of the Company at 72, Raja Annamalai Building, Marshalls Road, Egmore, Chennai Tamil Nadu - 600 008 not later than 48 hours before the meeting.

Form of Proxy can be obtained from the registered office of the Company. The tribunal has appointed Mr. V. Nallasenanapathy as the Chairperson of the said meeting. Further the tribunal has appointed Mr. Jeyaraj Asher Sojan as scrutineer for the said meeting. The above-mentioned Scheme of Arrangement, if approved by the meeting, will be subject to the subsequent approval of the Tribunal.

Dated this 19th Day September 2023 Sd/- V Nallasenanapathy Chairperson appointed for the meeting

**FORM B PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the IBBI (Liquidation Process) Regulations, 2016)  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF JBM HOMES PRIVATE LIMITED**

Sl.No.	PARTICULARS	DETAILS
1.	Name of the Corporate Debtor	JBM HOMES PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	13/01/2015
3.	Authority under which Corporate Debtor is incorporated /registered	Registrar of Companies, Chennai
4.	Corporate Identity No. of Corporate Debtor	U74999TN2015PTCO98813
5.	Address of the registered office and principal office (if any) of Corporate Debtor	No.47, Bazsar Road, Pallavaram Chennai - 600043, Tamil Nadu
6.	Date of closure of Insolvency Resolution Process	12/09/2023
7.	Liquidation commencement date of Corporate Debtor	12/09/2023 (NCLT Order copy received on 14/09/2023)
8.	Name and registration number of the insolvency professional acting as Liquidator	Name: Mr. Venkataraman Subramanian IBBI Regn. No. IBBI/IPA-002/IP-N01068/2020-21/13433
9.	Address and e-mail of the Liquidator, as registered with the Board	Flat No A.4, Ramar Kutli, 3/5 Second Main Road, Gandhi Nagar, Adyar, Chennai-600 020, Tamil Nadu Email: jbmhomesltd@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Email: jbmhomesltd@gmail.com 2nd Floor, Hari Krupa, No. 71/1, Mc Nicholas Road (off. Poonamallee High Road), Chetpet, Chennai - 600 031 Phone: 044-2836 1636 Email: jbmhomesltd@gmail.com
11.	Last date for submission of claims	12/10/2023

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of **JBM Homes Private Limited** on 12th September 2023.

The stakeholders of **JBM Homes Private Limited** are hereby called upon to submit their claims with proof on or before 12th October 2023, to the Liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder through the corporate insolvency resolution process under the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 shall be deemed to be submitted under section 38.

Venkataraman Subramanian  
Liquidator  
Date: 19/09/2023 IBBI Regn. No. IBBI/IPA-002/IP-N01068/2020-21/13433  
Place: Chennai Authorisation for Assignment valid upto 13/02/2024

**SOM DATT FINANCE CORPORATION LIMITED**  
CIN: L65921DL1993PLC377542  
REGD OFFICE: 516, Suneja Tower-1, District Centre, Janakpuri, Delhi - 110058  
Tel.: +91022828093, E-mail id: compliancesdf@gmail.com, Website: www.somdattdf.com

**POSTAL BALLOT NOTICE AND E-VOTING INFORMATION**

Notice is hereby given that **SOM DATT FINANCE CORPORATION LIMITED** ("the Company") is seeking approval of the Members of the Company by way of postal ballot through remote e-voting on the following resolution(s):

S. No.	Business	Resolution
1.	To appoint Dr. Bhaskara Rao Bollineni (DIN: 00008985) as Non-Executive Director of the Company.	Ordinary Resolution
2.	To appoint Mr. Bhavanam Rithvik Reddy (DIN: 08372627), as Whole Time Director and Chief Executive Officer of the Company.	Special Resolution
3.	To appoint Mr. Veera Venkata Subba Rao Meka (DIN: 07173955) as Managing Director of the Company.	Special Resolution
4.	To appoint Ms. Jayanthi Talluri (DIN: 09272993) as Non-Executive Independent Director of the Company.	Special Resolution

The Postal Ballot Notice ("Notice") is available on the website of the Company at www.somdattdf.com, the website of the National Securities Depository Limited ("NSDL") at www.evoting.nsdl.com and on the website of BSE Limited at www.bseindia.com on which the equity shares of the Company are listed.

In compliance with the provisions of the Companies Act, 2013, and the General Circular Nos. 14/2020 dated April 8, 2020, 17/2020 dated April 13, 2020, 22/2020 dated June 15, 2020, 33/2020 dated September 28, 2020, 39/2020 dated December 31, 2020, 10/2021 dated June 23, 2021, 20/2021 dated December 8, 2021, 3/2022 dated May 5, 2022, and 11/2022 dated December 28, 2022, issued by the Ministry of Corporate Affairs (collectively called "MCA Circulars"), the Company has sent the electronic copies of Postal Ballot Notice along with the explanatory statement on **Monday, September 18, 2023, ONLY** through electronic mode, to those Members whose e-mail addresses are registered with the Company/depository participant(s) as on **Friday, September 15, 2023 ("Cut-off date")**. Accordingly, a physical copy of the Notice along with the Postal Ballot Form and prepaid business reply envelope has not been sent to the Members.

The Company has engaged the services of NSDL to provide a remote e-voting facility to all its Members. The remote e-voting period commences on **Wednesday, September 20, 2023, from 9.00 am (IST) and ends on Thursday, October 19, 2023, at 5.00 pm (IST)**. The e-voting module shall be disabled by NSDL there after.

Members who have not updated their e-mail address are requested to register the same in respect to shares held by them in electronic form with the Depository through their depository participant and in respect of shares held in physical form by writing to the Company's Registrar and Transfer Agent, RCMC Share Registry Pvt. Ltd. (RTA) either by e-mail to investor.services@rcmcdelhi.com or by post Investor Cell, RCMC Share Registry Pvt. Ltd. B-25/1, First Floor, Okhla Industrial Area, Phase 2, New Delhi 110020.

The Board has appointed Mrs. Jyoti Narang (Membership No. 5698 CP No: 5199) partner of Naveen Narang & Associates, Practicing Company Secretaries, as the Scrutinizer for conducting the postal ballot process fairly and transparently. The Scrutinizer will submit his report to the Board, or any other person authorized by him, after the completion of scrutiny of the e-voting, and the result will be announced on or before Friday, October 20, 2023, and will also be displayed on the Company website i.e. www.somdattdf.com and the website of NSDL at www.evoting.nsdl.com and intimated to BSE Limited ("BSE"), where the equity shares of the Company are listed, on the said date.

In case of any queries, you may refer to the Frequently Asked Questions (FAQs) for Shareholders and e-voting user manual for Shareholders available at the download section of www.evoting.nsdl.com or call at 022-4886 7000 and 022-2499 7000 or send a request to Mr. Amit Vishal, Asst. Vice-President, NSDL, or Mr. Sanjeev Yadav, Asst. Manager, NSDL at evoting@nsdl.co.in or NSDL, "A" Wing, Trade World, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

By Order of the Board  
**SOM DATT FINANCE CORPORATION LIMITED**  
Sd/-  
Neha Agarwal  
Company Secretary  
Place: Hyderabad  
Date: 12th September, 2023

Table with 13 rows and 2 columns. Column 1: PAN/CIN/LLP... Column 2: Details of the company/organization including address, URL, and contact information.

# ಅತ್ಯಂತ ಸಂಭ್ರಮ ಸಡಗರದ ವಿಶ್ವಕರ್ಮ ಜಯಂತೋತ್ಸವ

● ಪ್ರಜಾವಾಹಿನಿ-ಮುದ್ದೇಬಿಹಾಳ  
ಭಗವಾನ್ ವಿಶ್ವಕರ್ಮನು ದೇವತೆಗಳಿಗೆ ಅರಮನೆಗಳು, ಆಯುಧಗಳು ಮತ್ತು ಕಟ್ಟಡಗಳನ್ನು ನಿರ್ಮಿಸಿದನು. ಇದರಿಂದಾಗಿ ಇಂದು ಕಟ್ಟಡದ ವಸ್ತುಗಳು, ಉಪಕರಣಗಳು, ಯಂತ್ರಗಳು ಮತ್ತು ಅಂಗಡಿಗಳನ್ನು ಪೂಜಿಸಲಾಗುತ್ತದೆ. ಪೌರಾಣಿಕ ನಂಬಿಕೆಗಳ ಪ್ರಕಾರ, ವಿಶ್ವಕರ್ಮನನ್ನು ಸೃಷ್ಟಿಯ ಸೃಷ್ಟಿಕರ್ತ ಬ್ರಹ್ಮನ ವಿಳನೇ ಮಗ ಎಂದು ಪರಿಗಣಿಸಲಾಗಿದೆ. ಜೊತೆಗೆ ಭಗವಾನ್ ವಿಶ್ವಕರ್ಮನು ದೇವತೆಗಳಿಗಾಗಿ ಅನೇಕ ಭವ್ಯವಾದ ಅರಮನೆಗಳು, ಕಟ್ಟಡಗಳು, ಆಯುಧಗಳು ಮತ್ತು ಸಿಂಹಾಸನಗಳನ್ನು ನಿರ್ಮಿಸಿದ ಕಾರಣ ಅವನನ್ನು ಸೃಷ್ಟಿ ಕರ್ತ ದೇವರು ವಿಶ್ವಕರ್ಮ ಎಂದು ಕರೆಯಲಾಗುತ್ತದೆ ಎಂದು ಉಪನ್ಯಾಸಕ ಬಿ ಎಸ್ ಹಂಚಿ ಹೇಳಿದರು.



ಅಸುರನಾಶವಾದರು. ಈ ಕಾರಣದಿಂದಲೇ ವಿಶ್ವಕರ್ಮನಿಗೆ ಎಲ್ಲ ದೇವರುಗಳಲ್ಲಿ ವಿಶೇಷಸ್ಥಾನವಿದೆ. ವಿಶ್ವಕರ್ಮನು ತನ್ನ ಕೈಯಿಂದಲೇ ಅನೇಕಸೃಷ್ಟಿಗಳನ್ನು ಮಾಡಿದನು. ಅವನು ರಾವಣನಲಂಕಾ, ಕೃಷ್ಣನಗರ ದ್ವಾರಕಾ, ಪಾಂಡವರಿಗೆ ಇಂದ್ರಪ್ರಸ್ಥ ಮತ್ತು ಹಸ್ತಿನಾಪುರವನ್ನು ನಿರ್ಮಿಸಿದನೆಂದು ಹೇಳಲಾಗುತ್ತಿದೆ. ಪುರಾಣಗಳ ಪ್ರಕಾರ ಒಮ್ಮೆ ತಾಯಿ ಪಾರ್ವತಿಯು ಶಿವನೊಂದಿಗೆ ವೈಕುಂಠಕ್ಕೆ ಹೋಗಿದ್ದಾಗ ಅದರ ಸೌಂದರ್ಯಕ್ಕೆ ಮಾರುಹೋದರು. ಕೈಲಾಸ ಪರ್ವತಕ್ಕೆ ಹಿಂತಿರುಗಿದ ನಂತರ, ಮಾತಾಜಿಯು ತನಗೂ ಸುಂದರವಾದ ಅರಮನೆ ಬೇಕೆಂದು ಶಿವನಲ್ಲಿ ಕೇಳಿದಳು. ಭಗವಾನ್ ಶಿವನ ಆದೇಶದ ಮೇರೆಗೆ ವಿಶ್ವಕರ್ಮ ಮತ್ತು ಕುಬೇರರು ಚನ್ನದ ಅರಮನೆಯನ್ನು ನಿರ್ಮಿಸಿದ್ದು. ರಾವಣನು

ಮೋಸಗಾರ. ಒಮ್ಮೆ ಅವನು ಲಂಕಾವನ್ನು ಹಾದು ಹೋಗುತ್ತಿದ್ದಾಗ ಲಂಕಾವನ್ನು ನೋಡಿ ಆಸೆಯಾಯಿತು. ಅವನು ಲಂಕೆಯನ್ನು ಪಡೆಯಲು ಬ್ರಾಹ್ಮಣನ ರೂಪದಲ್ಲಿ ಶಿವನ ಬಳಿ ಬಂದ. ಭಕ್ತಿಯಾಗಿ ಅವನು ಲಂಕೆಯ ಚಿನ್ನವನ್ನು ಬೇಡಿದನು. ಭಗವಾನ್ ಶಿವನು ರಾವಣನನ್ನು ಗುರುತಿಸಿದ್ದರೂ ಅವನನ್ನು ನಿರಾಸೆಗೊಳಿಸಲಿಲ್ಲ ಹಾಗೆ ಶಿವ ರಾವಣನಿಗೆ ಚನ್ನದ ಲಂಕೆಯನ್ನು ದಾನವಾಗಿ ನೀಡಿದನು. ವಿಶ್ವಕರ್ಮ ಜನಾಂಗವೂ ಒಂದು. ಕಟ್ಟಣ, ಕಟ್ಟಿಗೆ, ಕಂಚು, ತಾಮ್ರ, ಬೆಳ್ಳಿ, ಬಂಗಾರ ಮತ್ತು ಒತ್ತಿಗೆಗಳನ್ನು ಆಧರಿಸಿ ನೈಪುಣ್ಯಗಾರಿಕೆಯಿಂದ ಅಭರಣಗಳನ್ನು, ಆಯುಧಗಳನ್ನು ನಿರ್ಮಾಣ ಮಾಡುತ್ತಾ ಸಮಾಜ ಮತ್ತು ಸಂಸ್ಕೃತಿಗೆ ಮಾತ್ರವಲ್ಲದೇ ದೇಶದ ಸಂಸ್ಕೃತಿ ಪರಂಪರೆಗಳನ್ನು ಎತ್ತಿಹಿಡಿಯುವ ಮೂಲಕ ತಮ್ಮದೇ ಆದ ಸುಂದರ ಕೊಡುಗೆಗಳನ್ನು ನೀಡುತ್ತಾ

ಬಂದಿದ್ದಾರೆ. ಈ ನಿಟ್ಟಿನಲ್ಲಿ ವಿಶ್ವಕರ್ಮರು ತಮ್ಮ ಮೂಲ ಪಂಚಕಮುಖಗಳ ಜೊತೆಗೆ ತಮ್ಮ ಮಕ್ಕಳನ್ನು ಉತ್ತಮ ಗುಣಮಟ್ಟ ಶಿಕ್ಷಣ ಕೊಡಿಸುವ ಮೂಲಕ ದೇಶದಲ್ಲಿ ಮಾತ್ರವಲ್ಲದೇ ವಿಧೇಶದಲ್ಲಿಯೂ ಕೂಡ ಅತ್ಯುನ್ನತ ಮಟ್ಟದಲ್ಲಿಯೂ ಅಲಂಕರಿಸುವ ಮೂಲಕ ಶಿಕ್ಷಣವಂತ ಸಮಾಜ ನಿರ್ಮಿಸಬೇಕೆಂದೆ ಎಂದರು. ಬಳಿಕ ಶಿಕ್ಷಕ ಗೀತಾ ಶಿರವಾಳ ಅವರು ಮಾತನಾಡಿ ವಿಶ್ವಕರ್ಮ ಜನಾಂಗದ ಮೂಲ ಪುರುಷ ವಿಶ್ವಕರ್ಮ! ಇವರು ಲಂಕಾಪಟ್ಟಣವನ್ನು ನಿರ್ಮಿಸಿ ಕೊಟ್ಟಿರಲೂ, ಭಾರತದಿಂದ ಲಂಕೆಗೆ ರಾಮ ಸೇತುವೆ ನಿರ್ಮಾಣಕ್ಕೆ ನಳನೆಂಬ ವಾನರನನ್ನು ಸೃಷ್ಟಿಸಿದರೆಂಬ ಉಲ್ಲೇಖವಿದೆ. ವಿಶ್ವಕರ್ಮ ಅವರು ದ್ವಾರಕಾ ನಗರವನ್ನೂ ನಿರ್ಮಿಸಿದರು ಎಂದು ಕಥೆಯನ್ನು ನೆನಪಿಸಿಕೊಂಡರು. ಈ ವೇಳೆ ಸಮಾಜದ ತಾಲೂಕು ಅಧ್ಯಕ್ಷ ಮಲ್ಲಣ್ಣ ಪತ್ತಾರ(ತಾರನಾಳ) ಹಿರಿಯ ಮುಖಂಡ ಮಾನಪ್ಪ ಪತ್ತಾರ(ತಮದಡ್ಡಿ) ನಾರಾಯಣ ದೋಟಿಹಾಳ, ಮನೋಹರ ಶಿರವಾಳ, ಅಶೋಕ ಪತ್ತಾರ(ಬಳಬಟ್ಟಿ) ಮಾನೇಶ ಹಂದ್ರಾಳ, ಚಂದ್ರಶೇಖರ ಪತ್ತಾರ, ಮಳಯಪ್ಪ ಪತ್ತಾರ, ಸುರೇಶ ಪತ್ತಾರ, ಕಾಶಿನಾಥ ಹೋಳಾಣಿ, ರಾಘವೇಂದ್ರ ಬಡಿಗೇರ, ಗಂಗಾಧರ ಮುದೋಳ, ನಿವೃತ್ತ ಎ ಎಸ್ ಈ ಕೆ ಎಸ್ ಬಡಿಗೇರ, ಬಂಡೇಪ್ಪ ಪತ್ತಾರ, ವೀರಪಾಕ್ಷ ಪತ್ತಾರ, ಈರಣ್ಣ ಕಾಳಗಿ ಮತ್ತಿತರರು ಇದ್ದರು.

ದೇವರಹಿಪ್ಪರಗಿ : ತಾಲೂಕಿನ ಕೋರವಾರ ಗ್ರಾಮದ ಪ್ರಾಥಮಿಕ ಕೃಷಿ ಪತ್ತಿನ ಸಹಕಾರಿ ಸಂಘದ 2022-23ನೇ ಸಾಲಿನ ವಾರ್ಷಿಕ ಸರ್ವಸಾಧಾರಣ ಸಭೆ ಸೆಪ್ಟೆಂಬರ್ 21 ಗುರುವಾರ ನಡೆಯಲಿದೆ. 11 ಗಂಟೆಗೆ ಸಭೆಯು ಅಧ್ಯಕ್ಷತೆಯನ್ನು ಏಕೆಪಿಎಸ್ ಅಧ್ಯಕ್ಷರಾದ ಸಂಗಮೇಶ್ ಭಾಯಗೋಳ ವಹಿಸಲಿದ್ದಾರೆ. ವಾರ್ಷಿಕ ಸರ್ವ ಸದಸ್ಯರ ಸಭೆಯಲ್ಲಿನ ಗೊತ್ತುವಳಿ ಓದುವುದು ಮತ್ತು ಕಾಯಂ ಮಾಡುವುದು. ಲೆಕ್ಕಪರಿಶೋಧನೆ ಪರಿಶೀಲನೆ, ಅಂದಾಜು ಪತ್ರಿಕೆ ಜಮಾ ಬಿಡುಗಡೆ ಲಾಭ ಹಾನಿ ಸೇರಿದಂತೆ ಇನ್ನಿತರ ವಿಷಯಗಳ ಕುರಿತು ಚರ್ಚೆ ಮಾಡಲಾಗುವುದು ಎಂದು ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಹಣಾಧಿಕಾರಿ ಬೋರಾವತ ತಿಳಿಸಿದ್ದಾರೆ.

## ಶ್ರೀ ಚಿಟ್ಟಿಂಗೇಶ್ವರ ಅದ್ವೈತ ಜಾತ್ರಾ ಮಹೋತ್ಸವ

● ಪ್ರಜಾವಾಹಿನಿ-ಇಂಡಿ  
ಪಾವನ ಪುಣ್ಯ ಭೂಮಿಯಲ್ಲಿ ಅನಾದಿ ಕಾಲದಲ್ಲೇ ಮಲೆನಾಡಿನಿಂದ ತಾಲೂಕಿನ ಹಿರೇರೂಗಿ ಗ್ರಾಮದ ಹಳ್ಳದ ದಂಡೆಯ ಮೇಲೆ ನರಸಿಂಹ ದೇವರ ಅವತಾರಿಯಾಗಿ ನೆಲೆನಿಂತು ನಂಬಿದ ಭಕ್ತರ ಇಷ್ಟಾರ್ಥ ಈಡೇರಿಸುವ ಜಗದೊಡೆಯ ಶ್ರೀ ಚಿಟ್ಟಿಂಗೇಶ್ವರ ನಾಮದಿಂದ ನೆಲೆನಿಂತು ನಂಬಿದ ಭಕ್ತರ ಕಾಯುವ ಮಲ್ಲಾಡ್ ಗೊಳಿ ನಾಮದಿಂದ ಭಕ್ತರ ಹೃದಯದಲ್ಲಿ ನೆಲೆಸಿದ್ದು ಇಂದು ಜಾತ್ರಾ ಮಹೋತ್ಸವ ಅದ್ವೈತಿಯಾಗಿ ನಡೆಯಿತು. ತಾಲೂಕಿನ ಹಿರೇರೂಗಿ ಗ್ರಾಮದಲ್ಲಿ ಶ್ರೀ ಚಿಟ್ಟಿಂಗೇಶ್ವರ ಜಾತ್ರಾ ವರ್ಷದಲ್ಲಿ ಮೂರು ಬಾರಿ ನಡೆಯುವ ಪದ್ಧತಿ ಇದ್ದು, ಗಣೇಶ ಚತುರ್ಥಿಯ ಶುಭ ಸಮಯದಲ್ಲಿ ಸುಮಾರು 9 ಗ್ರಾಮದ ದೇವರುಗಳು ಹೂವಿನಲ್ಲಿ ಕೂರುವುದು ವಿಶೇಷ. ಸಿಂಧಗಿ ತಾಲೂಕಿನ ಬಳಗಾನೂರದ ಗ್ರಾಮದ ಶ್ರೀ ಕೇದಾರ ಲಿಂಗ, ತಾಲೂಕಿನ ಬನ್ನಹಳ್ಳಿಯ ಶ್ರೀಲಾಯಮ್ಮ ತಾಯಿ, ತನ್ನಳ್ಳಿಯ ಶ್ರೀ ಜನವಾರಸಿದ್ದ, ಗೋರನಾಳದ ಶ್ರೀ ಬೀರಲಿಂಗೇಶ್ವರ, ಬೋಳಗಾವಂದ ಶ್ರೀ ಸ್ವಾಮಿಸಿದ್ದ, ತಡವಲಗಾದ ಶ್ರೀ ಮಡಿಸಿದ್ದ, ರೂಗಿಯ ಶ್ರೀ ವೇಣುಸಿದ್ದ ಮುಂತಾದ ದೇವರುಗಳು ಹೂವಿನಲ್ಲಿ ಕೂರುವುದು ವಿಶೇಷ. ಈ ಜಾತ್ರೆಗೆ ಮಹಾರಾಷ್ಟ್ರ, ಗೋವಾ ಹಾಗೂ ಕರ್ನಾಟಕದ ಮೂಲೆ ಮೂಲೆಗಳಿಂದ ಸಾವಿರಾರು ಭಕ್ತರು ದರ್ಶನ ಆರ್ಥಿವಾದ ಪಡೆದು ಧನ್ಯತೆಯನ್ನು ಪಡೆಯುವರು. ಸುಮಾರು ಎರಡು ದಿನಗಳ ಕಾಲ ನಿರಂತರ ಬಗೆ ಬಗೆಯ ವಿಶೇಷವಾದ ಪ್ರಸಾದ ನಡೆಯುವುದು. ಸುಮಾರು 10 ರಿಂದ 12 ಸುಪ್ರಸಿದ್ಧ ಡೋಳಿನ ಗಾಯನ ಸಂಘದಿಂದ ನಿರಂತರ ರಾತ್ರಿ-ಹಗಲು ಡೋಳಿನ ಪದಗಳು



ಜರುಗುವುದು. ಅದಲ್ಲದೇ ಲಾಗ ಹಾಗೂ ವಾಲಗದ ಸಂಘದಿಂದ ಡೋಳಿನ ಕುಣಿತ, ಸಾಯಂಕಾಲ ಎಲ್ಲಾ ದೇವರುಗಳು ನಡೂರಿನ ಲಕ್ಷದೇವಾಲಯದ ಎದುರಿಗೆ ಪಟ್ಟದ ಪೂಜಾರಿಗಳಿಂದ ದೇವರ ಹೇಳಿಕೆ ನಡೆಯುವುದು. ಈ ಸಂದರ್ಭದಲ್ಲಿ ಸಾವಿರಾರು ಭಕ್ತರು ಮಳೆ, ಬೆಳೆಗೆ ಸಂಬಂಧಿಸಿದ ದೇವರ ವಾಣಿಗಾಗಿ ಸಮಚಿತ್ತದಿಂದ ಆಲಿಸುತ್ತಾರೆ. ವಾಣಿ ಮುಗಿದ ನಂತರ ದೇವರ ಎದುರು, ಬದರು ಭೇಟಿ ಕಾಯಂಕ್ರಮ ವಿಶೇಷ. ಈ ಸಂದರ್ಭದಲ್ಲಿ ಬಂದ ಭಕ್ತರು ಬಾವಪರವಶರಾಗಿ ದೇವರುಗಳಿಗೆ ಕೈಮುಗಿದು ದೇವರುಗಳಿಗೆ ಬೀಳ್ಕೊಟ್ಟು ತಮ್ಮ ತಮ್ಮ ಊರಿಗೆ ಸಾಗುವರು. ಇದು ಅನಾದಿಕಾಲದಿಂದ ನರಸಿಂಹ ದೇವರ ಅವತಾರಿ ಶ್ರೀ ಚಿಟ್ಟಿಂಗೇಶ್ವರ ಜಾತ್ರೆ ನಡೆಯುತ್ತಿರುವುದು ಸಂಪ್ರದಾಯವಾಗಿದೆ. ಈ ಎಲ್ಲಾ ವ್ಯವಸ್ಥೆಯನ್ನು ಕಮಿಟಿಯ ಸದಸ್ಯರು ಹಾಗೂ ಊರಿನ ಭಕ್ತರು, ಯುವಕರು ಪರ ಊರಿನ ಭಕ್ತರ ಯೋಗಕ್ಷೇಮ ನೋಡಿಕೊಳ್ಳುವ ಜವಾಬ್ದಾರಿ ಗುರುಹಿರಿಯರು ಹಾಗೂ ಯುವ ಮಿತ್ರರು ಭಕ್ತಿಭಾವದಿಂದ ಸೇವೆ ಮಾಡುತ್ತಾರೆ.

## ಅಂಜುಟಗಿ ಮತ್ತು ಇಂಡಿ ಗ್ರಾಮಸ್ಥರಿಂದ ದನಗಳ ರಕ್ಷಣೆ

● ಪ್ರಜಾವಾಹಿನಿ-ಇಂಡಿ  
ತಾಲೂಕಿನ ಅಂಜುಟಗಿ ಗ್ರಾಮದ ಹತ್ತಿರ ಪಿಕ್ಪಾನಲ್ಲಿ ಸಾಗಿಸುತ್ತಿದ್ದ ಸುಮಾರು 35 ಆಕಳು ಮತ್ತು ಕರುಗಳನ್ನು ರಕ್ಷಿಸಿದ ಘಟನೆ ರಾತ್ರಿ 11 ಗಂಟೆಗೆ ನಡೆಯಿತು. ಮಹಾರಾಷ್ಟ್ರದ ಸಾತಾರಾದಿಂದ ಇಂಡಿಯ ಕಡೆಗೆ ಬರುತ್ತಿದ್ದ ಪಿಕ್ಪಾ ಆಯು ತಪ್ಪಿ ಪಲ್ಟಿಯಾಗಿದೆ. ಅದರಲ್ಲಿದ್ದ ಆಕಳು ಮತ್ತು ಕರುಗಳಿಗೆ ಗಾಯವಾಗಿದ್ದು ಅದರಲ್ಲಿಯೂ ಏಳು ಕರುಗಳು ಮೃತಪಟ್ಟವು. ಘಟನಾ ಸ್ಥಳಕ್ಕೆ ಗ್ರಾಮಸ್ಥರು ಆಗಮಿಸಿದಾಗ ವಾಹನ ಚಾಲಕ ಪರಾರಿಯಾಗಿದ್ದಾನೆ. ಕೆಲವು ಗಂಟೆಗಳ ನಂತರ ವಾಹನ ಚಾಲಕ ಬೇರೊಂದು ವಾಹನದಲ್ಲಿ ಪ್ರಾಣಿಗಳನ್ನು ಸಾಗಿಸಬೇಕೆಂದು ಪ್ರಯತ್ನಿಸಿದಾಗ ಗ್ರಾಮಸ್ಥರು ಮತ್ತು ರುಳಕಿಯಿಂದ ಬರುತ್ತಿದ್ದ ಇಂಡಿಯ ಗಣ್ಣರು ಸೇರಿ ತಡೆದಿದ್ದಾರೆ. ಅದರಲ್ಲಿ ಏಳು ಕರುಗಳು ಸತ್ತಿದ್ದು, 16 ಆಕಳು ಮತ್ತು ಕರುಗಳನ್ನು ಗೋಶಾಲೆಗೆ ಮತ್ತು 12 ಆಕಳು ಮತ್ತು ಕರುಗಳನ್ನು ರೈತರು ತೆಗೆದುಕೊಂಡು ಹೋಗಿದ್ದಾರೆ. ಇಂಡಿಯ ಪುರಸಭೆಯ ಸದಸ್ಯ ಅನೀಲಗೌಡ ಬಿರಾದಾರ, ರಾಜು ಬಡಿಗೇರ ಮತ್ತು ಅಂಜುಟಗಿ ಗ್ರಾಮದ ಗ್ರಾಮಸ್ಥರು ಪ್ರಾಣಿಗಳನ್ನು ಕಸಾಯಿ ಖಾನೆಗೆ ಹೋಗುವುದನ್ನು ತಪ್ಪಿಸಿದ್ದಾರೆ. ಈ ಕುರಿತು ಅನೀಲಗೌಡ ಬಿರಾದಾರ ರುಳಕಿ ಪೋಲಿಸ್ ಠಾಣೆಯಲ್ಲಿ ಪ್ರಕರಣ ದಾಖಲಿಸಿದ್ದಾರೆ. ಖಂಡನೆ : ಇಂಡಿಯದ ಮಹಾರಾಷ್ಟ್ರಕ್ಕೆ ಮತ್ತು ಮಹಾರಾಷ್ಟ್ರದಿಂದ ಇಂಡಿಯ ಕಸಾಯಿ ಖಾನೆಗೆ ನಿರಂತರ ಪ್ರಾಣಿಗಳನ್ನು ಸಾಗಿಸಲಾಗುತ್ತಿದೆ. ಈ ಕುರಿತು ಸಂಬಂಧಿತ ಅಧಿಕಾರಿ ಮನವರಿಕೆ ನೆನಪಿಸಿ ಜಿಲ್ಲಾ ರೈತ ಮೋರ್ಚಾ ಅಧ್ಯಕ್ಷ ಕಾಸುಗೌಡ ಬಿರಾದಾರ ಖಂಡಿಸಿದ್ದಾರೆ.



ಹುನಗುಂದ ತಾಲೂಕಿನ ಇದ್ದಲಗಿ ಗ್ರಾಮದ ಶ್ರೀ ಶರಣಬಸವೇಶ್ವರ ಪುರಾಣ ಮಹಾಮಂಗಳೋತ್ಸವ ಹಾಗೂ ಸರ್ವ ಧರ್ಮ ಸಾಮೂಹಿಕ ವಿವಾಹ ಸಮಾರಂಭದಲ್ಲಿ ಹುನಗುಂದ ಮತಕ್ಷೇತ್ರದ ಶಾಸಕರಾದ ವಿಜಯಾನಂದ ಎಸ್ ಕಾಶಪ್ಪನವರ ಅವರು ಭಾಗವಹಿಸಿ ನೂತನ ವಧುವರರಿಗೆ ಶುಭ ಹಾರೈಸಿದರು.



ಇಳಕಲ್ : ನಗರದ ಹಿರಿಯ ಪತ್ರಕರ್ತ ಜಾಕೀರಹುಸೇನ್ ತಾಳಿಕೋಟಿ ಅವರು ತಮ್ಮ ಪತ್ರಕರ್ತ ಮಿತ್ರರೊಂದಿಗೆ ಈದ್ಗಾ ಮಸೀದಿ ಕಟ್ಟಡ ಕಾಮಗಾರಿಗೆ ಭೇಟಿ ನೀಡಿ, ಆ ದಯಾಪರನಾದ ಸ್ವಾಮೀಶ್ವರನ ಮನೆ ಅಭಿಷೇಕವಾಗಿ ಪೂರ್ಣಗೊಳ್ಳಲಿ ಎಂದು ದಯಾ ಮಾಡಿ ಕಾಮಗಾರಿಗೆ ತಮ್ಮ ಅಳಿಲು ಸೇವೆ ಎಂಬಂತೆ ಕಟ್ಟಡ ಕಾಮಗಾರಿಗೆ 21 ಚೀಲಗಳ ಸಿಮೆಂಟ್ ದೇಣಿಗೆ ನೀಡಿದರು. ಈ ಸಂದರ್ಭದಲ್ಲಿ ಉಪಸ್ಥಿತರಿದ್ದ ಅಂಜುಮನ್ ಸಂಸ್ಥೆಯ ಗೌರವಾನ್ವಿತ ಅಧ್ಯಕ್ಷರಾದ ಉಸಾನಗಣಿ ಹುನುನಾಬಾದ್, ಜಾಕೀರ್ ಹುಸೇನ್ ತಾಳಿಕೋಟಿ, ಅಂಜುಮನ್ ಕಾಲೇಜಿನ ಛೇರ್ಮನ್ ಮೋದೀನ್ ಭಾಷಾ ಹುಣೇಶಿ, ನಿರೀದೇಶ ಅಲ್ತಾ ಸಾಬ್ ಬಾಗವಾನ್, ಬಾಬು ಬಳ್ಳಾರಿ, ಅಂಜುಮನ್ ಸಂಸ್ಥೆಯ ನಿರೀದೇಶಕರಾದ ಹೈದರ್ ಸಾಬ್ ಹಳ್ಳಿ, ಮೆಹಬೂಬ್ ದೋಟಿಹಾಳ, ಗ್ರಾನ್ಟಿಕ್ ಉದ್ದುಮ, ರಫೀಕ್ ಕೋಡಿಹಾಳ, ಹುಸೇನ್ ಕರಡಿ, ಸೈಯದ್ ಸಿರಾಜ್ ಖಾಜಿ, ಸಾಮಾಜಿಕ ಹೋರಾಟಗಾರ ಕಾಶಿಮಲಿ ಮಹಾನದಾರ, ಅಹಮದ್ ಮೋಮಿನ್ ಉಪಸ್ಥಿತರಿದ್ದರು.

## ಶಿವಯೋಗಿಗಳ ಭಾವಚಿತ್ರ ಮೆರವಣಿಗೆ

● ಪ್ರಜಾವಾಹಿನಿ-ಇಳಕಲ್  
ಹಿರೇ ಓತಗೇರಿ ಗ್ರಾಮದಲ್ಲಿ ಶ್ರೀ ವಿಜಯ ಮಹಾಂತ ಶಿವಯೋಗಿಗಳ ಭಾವಚಿತ್ರ ಮೆರವಣಿಗೆ ಭಕ್ತಿ ಭಾವದಿಂದ ನಡೆಯಿತು. ಶ್ರಾವಣ ಮಾಸದ ನಿಮಿತ್ತ ಒಂದು ನಿಂತುಕೆ ಕಾಲ ನಡೆದ ಭಜನಾ ಮುಕ್ತಾಯ ಸಮಾರಂಭದ ನಿಮಿತ್ತವಾಗಿ ಪ್ರತಿ ವರ್ಷದಂತೆ ಈ ವರ್ಷವೂ ಸೋಮವಾರದಂದು ಶ್ರೀ ವಿಜಯ ಮಹಾಂತ ಶಿವಯೋಗಿಗಳ ಭಾವಚಿತ್ರದೊಂದಿಗೆ ಭಜನಾ ಮಂಡಳಿಗಳೊಂದಿಗೆ ಗ್ರಾಮದ ಪ್ರಮುಖ ಬೀದಿಗಳಲ್ಲಿ ಸಂಚರಿಸಿ ಭಕ್ತರಿಗೆ ಅಶೀರ್ವಾದಿಸಿ ಶ್ರೀ ವಿಜಯ ಮಹಾಂತ ಶಿವಯೋಗಿಗಳ ಭವ್ಯ ಮೆರವಣಿಗೆ ಮರಳಿ ಶ್ರೀ ಮಠವನ್ನು ತಲುಪುತ್ತದೆ. ಈ ಭೂಮಿ ಮೆರವಣಿಗೆಯಲ್ಲಿ ವಾದ್ಯಗಳು ಭಜನಾ ಮೇಳಗಳು, ಮಹಿಳೆಯರು ಕಳಸವನ್ನು ಹಿಡಿದು ಗ್ರಾಮದ ತುಂಬೆಲ್ಲ ಸುತ್ತಾಡಿ ಶ್ರೀ ವಿಜಯ ಮಹಾಂತ ಶಿವಯೋಗಿಗಳ ಕೃಪೆಗೆ ಪಾತ್ರರಾದವರು ಬಂದಂತಹ ಎಲ್ಲ ಭಕ್ತರಿಗಾಗಿ ಪ್ರಸಾದ ವ್ಯವಸ್ಥೆಯನ್ನು ಕೂಡ ಮಾಡಿದ್ದಾರೆ.

ಮುದ್ದೇಬಿಹಾಳ: ಪಟ್ಟಣದ ವಿದ್ಯಾ ನಗರದ ಹೋಳಲ್ ಕಾಲೇಜಿಯಲ್ಲಿರುವ ಅಭ್ಯುದಯ ಇಂಟರ್ ಸ್ಕೂಲನಲ್ಲಿ ಶಾಲೆಯಲ್ಲಿ 4ನೇ ತರಗತಿಯಲ್ಲಿ ವ್ಯಾಸಂಗ ಮಾಡುತ್ತಿರುವ ಅಭಿರಾಮ ಹೆಗಡೆ 2023-24ನೇ ಸಾಲಿನ ಮುದ್ದೇಬಿಹಾಳ ಕ್ಲಸ್ಟರ್ ಮಟ್ಟದ ಪ್ರತಿಭಾ ಕಾರಂಜಿಯಲ್ಲಿ ಧಾರ್ಮಿಕ ಪಠಣ (ಭಗವದ್ಗೀತೆ ಪಠಣ) ಸ್ಪರ್ಧೆಯಲ್ಲಿ ಪ್ರಥಮ ಸ್ಥಾನ ಪಡೆದು ತಾಲೂಕು ಮಟ್ಟಕ್ಕೆ ಆಯ್ಕೆಯಾಗುತ್ತಾನೆ. ಅವನ ಸಾಧನೆಗೆ ಸಂಸ್ಥೆಯ ಕಾರ್ಯದರ್ಶಿ ಎಮ್. ಎನ್.ಮದರಿ, ಆಡಳಿತಾಧಿಕಾರಿಗಳಾದ ರವಿ ಜಗಲಿ, ಕಿರಣ ಮದರಿ, ಪ್ರಾಚಾರ್ಯರಾದ ಎಚ್.ಬಿ.ಜಯವಡಗಿ ಸೇರಿದಂತೆ ಸಿಬ್ಬಂದಿವರ್ಗದವರು ಅಭಿನಂದನೆ ಸಲ್ಲಿಸಿದರು.

## ಸಂತಾಪ ಸೂಚಿಸಿದ ರುದ್ರಮುನಿ ಶಿವಾಚಾರ್ಯರು

● ಪ್ರಜಾವಾಹಿನಿ-ಸಿಂಧಗಿ  
ತಾಲೂಕಿನ ಕಾರ್ಯನಿರತ ಪತ್ರಕರ್ತರ ಸಂಘದ ತಾಲೂಕಾಧ್ಯಕ್ಷ ಆನಂದ ಶಾಬಾದಿ ಅವರ ತಾಯಿಯವರಾದ ದಿ.ಗುರುಬಾಯಿ ನಿಂಗೊಂಡಪ್ಪ ಶಾಬಾದಿ (80) ಅವರು ದೈವಾಧೀನರಾಗಿದ್ದಾರೆ ಎಂದು ತಿಳಿಸಲು ವಿಷದ್ರಿಶ್ಯವೇ. ಮೃತರಿಗೆ ಈವರೆಗೆ ಪುತ್ರರು, ಇವರ ಪುತ್ರಿಯರು ಸೇರಿ ಆಪಾರ ಬಂಧು ಬಳಗವನ್ನು ಆಗಲಿದ್ದಾರೆ. ಸಂತಾಪ: ಯಂಕಂಚಿ ಹಿರೇಮಠದ ಅಭಿನವ ರುದ್ರಮುನಿ ಶಿವಾಚಾರ್ಯರು, ಶಾಸಕ ಅಶೋಕ ಮನಗೋಳ, ಮಾಜಿ ಶಾಸಕ ರಮೇಶ ಭೂತನೂರ,

ಮಾಜಿ ವಿಪ ಸದಸ್ಯ ಅರಣ ಶಹಾಪೂರ, ಚಂದ್ರಶೇಖರ ನಾಗರಬೆಟ್ಟ, ಸಂಗನಗೌಡ ಪಾಟೀಲ, ಮಲ್ಲನಗೌಡ ಪಾಟೀಲ, ಕಾನಿಪ ಜಿಲ್ಲಾ ಅಧ್ಯಕ್ಷ ಸಂಗಮೇಶ ಜೋರಿ, ಉಪಾಧ್ಯಕ್ಷ ಇಂದುಶೇಖರ ಮೇೂರ್, ಬ್ಲಾಕ್ ಕಾಂಗ್ರೆಸ್ ಅಧ್ಯಕ್ಷ ಸುರೇಶ ಪೂಜಾರ, ಬಿಜೆಪಿ ಮಂಡಲ ಅಧ್ಯಕ್ಷ ಈರಣ್ಣ ರಾವ್ವಾರ, ಪಂಚಮಸಾಲಿ ಸಮಾಜದ ಅಧ್ಯಕ್ಷ ಎಂ. ಎಂ. ಹಂಗಡಿ, ಬೀಜಗಿ ಸಮಾಜದ ತಾಲೂಕಾಧ್ಯಕ್ಷ ಮತ್ತು ಮುಂಡೇವಾಡಗಿ, ಲಿವೆ ಅಭಿವೃದ್ಧಿ ನಿಗಮ ಸೇಂಟರ್ ಮಾಜಿ ಅಧ್ಯಕ್ಷ ಅಶೋಕ ಅಲ್ತಾಪ್ಪ ಮತ್ತು ಕಾರ್ಯನಿರತ ಪತ್ರಕರ್ತರ ಸಂಘದ ಸದಸ್ಯರು, ರಾಜಕೀಯ ಮುಖಂಡರು ಸಂತಾಪ ಸೂಚಿಸಿದ್ದಾರೆ.

## ದೇವನೋಬ್ಬನೇ ಎಂದು ನಂಬಿ ನಡೆಯಿರಿ - ಸಚಿವ

● ಪ್ರಜಾವಾಹಿನಿ-ಬೀದರ್  
ಈ ಪ್ರಪಂಚಕ್ಕೆ ಸೂರ್ಯ, ಚಂದ್ರ ಮತ್ತು ಭೂಮಿ ಒಬ್ಬರೇ ಇರುವಂತೆ ದೇವರು ಕೂಡಾ ಒಬ್ಬನೇ ಇದ್ದಾನೆ. ಆತನ ಮೇಲೆ ನಂಬಿಕೆ ಇಟ್ಟು ನಡೆಯಬೇಕೆಂದು ಪೌರಾಣಿಕತೆ ಮತ್ತು ಹಜ್ ಖಾತೆ ಸಚಿವರಾದ ರಹಿಂಖಾನ್ ನುಡಿದರು. ನಗರದ ಡಾ. ಗುರುಪಾದಪ ನಾಗಮಾರಪಳ್ಳಿ ಅಸ್ಸತ್ ಎದುರುಗಡೆಯ ಹಾರೂರಗೇರಿಯಲ್ಲಿ ರಾಷ್ಟ್ರೀಯ ಬಸವ ದಳದ ವತಿಯಿಂದ ಹಮ್ಮಿಕೊಂಡ ಶ್ರಾವಣ ಮಾಸದ ವಿಶ್ವಧರ್ಮ ಪ್ರವಚನದ ಸಮಾರೋಪ ಸಮಾರಂಭ ಉದ್ಘಾಟಿಸಿ ಅವರು ಮಾತನಾಡಿದರು. ದೇವನೋಬ್ಬ ನಾಮ ಹಲವು ಎಂದು ಬಸವೇಶ್ವರರ ಹೇಳಿಕೆಯಂತೆ ಬಸವೇಶ್ವರರು ನೀಡಿದ ಇಷ್ಟಲಿಂಗವನ್ನು ಪೂಜಿಸಿ ಧನ್ಯರಾಗಬೇಕು. ಪತಿವ್ರತೆಗೆ ಗಂಡನೊಬ್ಬನೇ ಇರುವಂತೆ, ನಂಬಿದ ಭಕ್ತನಿಗೆ ದೇವರು ಒಬ್ಬನೇ ಇರುತ್ತಾನೆ. ಇಸ್ಲಾಂ ಧರ್ಮದಲ್ಲಿ ಒಂದು ಮಗು ಕೆಳಗೆ ಬಿದ್ದರೆ ಅಮ್ಮ-ಅಪ್ಪ ಎನ್ನುವುದಿಲ್ಲ. ಬದಲಾಗಿ ಅಲ್ಲಾ ಎಂದು ಕಿರುಚುತ್ತದೆ. ಒಂದು ವೇಳೆ ಅಮ್ಮ-ಅಪ್ಪ ಎಂದರೆ ಪಾಲಕರು ಬೈದು ಅಲ್ಲಾ ಎಂದು ಹೇಳಬೇಕೆಂದು ತಿಳಿಸುತ್ತಾರೆ ಎಂದು ರಹಿಂಖಾನ್ ತಿಳಿಸಿದರು. ಷಟ್ಸಲ ಧ್ವಜಾರೋಹಣ ನೆರವೇರಿಸಿದ ವಿಧಾನ ಪರಿಷತ್ ಸದಸ್ಯರಾದ ಅರವಿಂದಕುಮಾರ ಅರಳಿ ಮಾತನಾಡಿ ಶ್ರಾವಣ ಮಾಸದಲ್ಲಿ ಒಂದು ತಿಂಗಳು ಬಸವ

ತತ್ವದ ಕುರಿತು ಕೇಳಿದ್ದೀರಿ. ಅದನ್ನು ಜೀವನದಲ್ಲಿ ಅಳವಡಿಸಿಕೊಳ್ಳಲು ಬುದ್ಧಿವಂತಿಕೆ ಬುಧ್ಧಿ ಮಾರ್ಗದಲ್ಲಿ ಬಸವಣ್ಣನವರು, ಬಸವಣ್ಣನವರು ಮಾರ್ಗದಲ್ಲಿ ಅಂದೇಡ್ಡರವರ ಬಸವಣ್ಣನವರ ವಚನಗಳನ್ನೇ ವರಾ ದ ರಿಂ ಯ ರ ಗಿ ಟ್ಟು ಕೊ ಣ್ಡು ಅಂದೇಡ್ಡರವರು ಸಂವಿಧಾನ ರಚನೆ ಮಾಡಿದ್ದಾರೆ. ಸಂವಿಧಾನದ ಎಲ್ಲಾ ಕಡೆಗಳಲ್ಲಿ ವಚನಗಳಿವೆ. ಹೀಗಾಗಿ ಸಂವಿಧಾನವನ್ನು ತಿರಸ್ಕರಿಸಿದರೆ ಬಸವಣ್ಣನವರನ್ನು ಅಪಚಾರ ಮಾಡಿದಂತೆ ಎಂದು ನುಡಿದರು. ಅಖಿಲ ಭಾರತ ಲಿಂಗಾಯತ ಸಮನ್ವಯ ಸಮಿತಿ ರಾಜ್ಯ ಸಂಚಾಲಕ ಶ್ರೀಕಾಂತ್ ಸ್ವಾಮಿಯವರು ಮಾತನಾಡಿ ರಾಷ್ಟ್ರೀಯ ಬಸವ ದಳ ಇದ್ದದ್ದು ನಿಷ್ಕೃವಂತ ಸೈನಿಕ ಪದಕ. ಇದನ್ನು ಅಲಗುಡಿಸಲು, ಒಡೆಯಲು ಯಾರಿಂದಲೂ ಸಾಧ್ಯವಿಲ್ಲ. ಕಾರಣ ಈ ದಳದಲ್ಲಿ ಪೂಜ್ಯ ಲಿಂಗಾನಂದ ಸ್ವಾಮೀಜಿ ಹಾಗೂ ಪೂಜ್ಯ ಮಾತೆ ಮಹಾದೇವಿಯವರ ಪರಿಶ್ರಮ ಆಡಗಿದೆ. ಸಂಘಟನೆಯನ್ನು ಸುಧಾರಣೆ ಮಾಡಿಕೊಂಡು ಹೋಗುವ ಅವಶ್ಯಕತೆ ಇದೆ ಎಂದು ನುಡಿದರು. ಬಸವಮಂಟಪದ ಪೂಜ್ಯ



ಇಂಡಿ : ತಾಂಬಾ ಗ್ರಾಮದ ಆರಾಧ್ಯ ದೇವರು ಶ್ರೀ ಮಲ್ಲಿಕಾರ್ಜುನ ಸ್ವಾಮಿಯ ದೇವಸ್ಥಾನದಲ್ಲಿ ಸ್ವಾಮಿ ಕತ್ಯ ಲಿಂಗಕ್ಕೆ ಒಂದು ತಿಂಗಳು ಕಾಲ ರುದ್ರಾಭಿಷೇಕ ಮಾಡಿ ಇಂದು ವಿಶೇಷ ಪೂಜೆ ಹಾಗೂ ಗಣೇಶ ಮೂರ್ತಿ ಪ್ರತಿಷ್ಠಾಪನೆ ಮಾಡಿ ನಂತರ ಶ್ರಾವಣ ಮಾಸದ ಮುಕ್ತಾಯ ಸರ್ವ ಕಾರ್ಯಕ್ರಮವು ಗ್ರಾಮದ ವೀರಭದ್ರೇಶ್ವರ ಭಜನಾ ಕಲಾ ತಂಡ ಹಾಗೂ ಗುಳಿ ಬಸವೇಶ್ವರ ಕಲಾ ತಂಡದ ವಿಶೇಷ ಭಜನೆ ಕಾರ್ಯಕ್ರಮದೊಂದಿಗೆ ನೆರೆವೇರಿತು. ಈ ಭಜನೆ ಕಾರ್ಯಕ್ರಮಕ್ಕೆ ಮಲ್ಲಿಕಾರ್ಜುನ ದೇವಸ್ಥಾನದ ಕಮಿಟಿಯ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ ಶಿವರಾಜ್ ಕಿಂಗನಾಳ ಹಾಗೂ ದೇವಸ್ಥಾನ ಕಮಿಟಿ ಕಾರ್ಯದರ್ಶಿ ಗೋಪಾಲ ಅವರಾದಿ ಕೂಡಿ ಭವುಡ, ಶೇಷಿ ಭಾರಿಸುವ ಮುಖಾಂತರ ಚಾಲನೆ ನೀಡಿದರು, ಈ ಸಮಯದಲ್ಲಿ ಭಕ್ತರು ಹಾಗೂ ಮುದ್ದು ಮಕ್ಕಳು ಇದ್ದರು.



ದೇವರಹಿಪ್ಪರಗಿ : ತಾಲೂಕಿನ ಯಾಳವಾರ ಗ್ರಾಮದ ಕೃಷಿ ಪತ್ತಿನ ಸಹಕಾರ ಅಧ್ಯಕ್ಷ ಮತ್ತು ಉಪಾಧ್ಯಕ್ಷರ ಅವಿರೋಧವಾಗಿ ಆಯ್ಕೆ ಮಾಡಲಾಯಿತು. ಅಧ್ಯಕ್ಷರಾಗಿ ರಾಜಕುಮಾರ್, ನಾಡಗೌಡ, ಉಪಾಧ್ಯಕ್ಷರಾಗಿ ರಾವಸಾಹೇಬ ನ್ಯಾಮಣ್ಣವರ ಆಯ್ಕೆಯಾದರು. ಇದೇ ಸಂದರ್ಭದಲ್ಲಿ ಜಿಲ್ಲಾ ಕಾಂಗ್ರೆಸ್ ಉಪಾಧ್ಯಕ್ಷರಾದ ಸಂಗನಗೌಡ, ಬಿ. ಹರನಾಳ, ಎಂ ಸಿ ನ್ಯಾಮಣ್ಣವರ್, ಗ್ರಾಮ ಪಂಚಾಯತ ಅಧ್ಯಕ್ಷರಾದ ಚನ್ನಾ ರೆಡ್ಡಿ ನ್ಯಾಮಣ್ಣವರ, ಸಂಗನಗೌಡ ತಳವಾಡ, ಅನಿಲ ತೆಲಗರ, ದೇವಿಯ ಬಡಿಗೇರ, ರವಿ ದೂಡಮನಿ, ದರಣ್ಣ ಉಪ್ಪಾರ್, ಬಸವರಾಜ ತಳವಾರ, ಯಲ್ಲಪ್ಪ ಬೂದಿಹಾಳ, ಕುಶಪ್ಪ ಮುಸಗರಿ, ಸೇರಿದಂತೆ ಏಕೆಪಿಎಸ್ ನೂತನ ಸದಸ್ಯರು ಹಾಗೂ ಗ್ರಾಮಸ್ಥರು ಉಪಸ್ಥಿತರಿದ್ದರು.

ಕ್ರಿಯೇಟಿವ್ ಇಂಡಿಯಾ ಒಲಿಂಪಿಯಾಡ್ ನಯನ ಸಭಾಗೌರವರ ವಿವಿಧ ಕಲಾಕೃತಿಗಳನ್ನು ರೆನೈಸ್ ತನ್ಮುಖಾಂತರ ಪ್ರಕಾಶನದ ವಿಷಯ 'ತರಂಗ ಸರ್ಗಂ' ಪ್ರಸ್ತುತಪಡಿಸಿತು. ಅನೇಕ ಯುವ ನೃತ್ಯಗಾರರನ್ನು ಪ್ರದರ್ಶನ ಆಕರ್ಷಿಸಿತು. ಸಂಸ್ಥೆಯ ಸಂಸ್ಥಾಪಕ ಅನುಕಂಪ ಅವರು ಇದನ್ನು ಆಯೋಜಿಸಿದ್ದರು.



<b>फॉर्म जी</b>	
<b>मुंबई आणि बंगलुरु येथे टेकसटाईन डिझाईन आणि उत्पादनामध्ये कार्यरत जे'ज एन्जिन्स प्रायव्हेट लिमिटेडकरिता स्वारस्य अभिव्यक्तीचे आमंत्रण</b>	
(भारतीय वायरी आणि टिफिनकॉरपोरेशन मॅन्ज (वॉर्गरेट) व्यक्तीकरिता टिफिनकॉरपोरेशन वरत प्रकिये) टिफिनकॉरपोरेशन, २०१६, व्हा टिफिनकॉरपोरेशन ३६ए (१) अख्ये)	
<b>संबंधित तपशील</b>	
१. वॉर्गरेट ऋणपत्रेचे नाव व पॅज/सीआयएन/एलएलसी	जे'ज एन्जिन्स प्रायव्हेट लिमिटेड U91909MH2005PTC151601
२. नोंदणीकृत कार्यालयचा पत्ता	ए/२ ३०९ अहद ऑफ नहर इंडस्ट्रियल इस्टेट धनराज मिल कंपाऊंड लोडर परेल मुंबई ४०००१३ (MHRASH)
३. वेबसाईटचे यूआरएल	उपलब्ध नाही
४. बहुमूल्य अचल संपत्ती अस्तोखाचा सामोरा तपशील	ए/२ २०९ आणि २०२ वाह ऑफ नहर इंडस्ट्रियल इस्टेट धनराज मिल कंपाऊंड लोडर परेल मुंबई ४०००१३ (महाराष्ट्र) येथे स्थित दोन जाळे संपत्तीची बाँदल सत्यावली, क्र. ४६/२, दाखला पुणे, मॅन्जकूल उभार - वेगे स्थित प्लॉट आणि मॅन्जिरी, (वॉर्गरेट ऋणपत्रे २०१६-२०२० पायलत मार्गदर्शक नाही)
५. मुख्य उत्पादने/सेवांची व्यापिल क्षमता	उपलब्ध नाही
६. गत वित्तीय वर्षामध्ये विक्री झालेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	व्यक्तिगत उपलब्ध दि. ३१ मार्च २०१९ रोमीसुमार भारतीय रु. ५४,७२,२८,२७५ होवे. (ऑरिजिन उपलब्ध राखणेबाबतसुधार)
७. कर्मचारी/कामगारांची संख्या	सध्या त्यांच्याकडे कोणीही कर्मचारी/कामगार नाही
८. गत उपलब्ध दोन वर्षांची वित्तीय विवरणपत्रे (वेतनापत्रासह), व्यवसायी यादी, पत्राचारपत्रे अभिव्यक्तीच्या घटनेच्या संबंधित तारखे रजिस्ट्रीर अखत्येले घुट्टीत तपशील उपलब्ध अस्तोखाचे डिजायन	greyxim.crp@gmail.com येथे ईमेल करावा.
९. संकेताच्या काला २५(२)(घ) अख्ये ठरवलेले अर्जासाठी पात्रता उपलब्ध अस्तोखाचे डिजायन	http://ssarvi.com/turning-cases.php
१०. स्वारस्य अभिव्यक्ती स्वीकारण्याकरिता अंतिम दिनांक	०५.१०.२०२३ (सोळाव्या दिनांकास पर्यंत)
११. संभाव्य ठराव अर्जासाठी तापुसती यादी पारित करण्याचा दिनांक	१५.१०.२०२३
१२. तापुसत्या यादीचा आक्षेप सादर करण्याचा अंतिम दिनांक	२०.१०.२०२३
१३. ईमेलआवक्याचे सादर करण्यासाठी प्रकिये ईमेल आदर्श	greyxim.crp@gmail.com येथे ईमेल करावा.

टीप: याकडे नज्द मारिती ही आता ठराव व्यावसायिककडे उपलब्ध अस्तोखाच्या सध्याचा माहितीवर आधारीत अहेत. ठराव व्यावसायिककडे कोणतीही अतिरिक्त माहिती प्राप्त झाल्यार, ती त्याची अ. क्र. ८ मध्ये उल्लेखित ईमेल आवडी वर ईमेल द्वारे किर्तने करणया व्यक्तींना वेळवेळी कळोपिण्यात येईल.

**बी. प्रशांत जैन**

जे'ज एन्जिन्स प्रायव्हेट लिमिटेडचे टाव व्यावसायिक

दिनांक: १९ सप्टेंबर, २०२३  
दिनांक: मुंबई

नोंद. क्र.: **IBBI/NPA-001NP-P01368/2018-2019/12131**  
नोंद क्रमांक.: ए५०१ शशी हार्दल, प्लॉट क्र. २, ३, ९, बी/१०, सेक्टर ११, कोपरडोबा, ठाणे, नवी मुंबई, महाराष्ट्र - ४००००९  
पत्रव्यवहाराचा पत्ता: बी-६१०, बीएसईएल टेकपार्क, सेक्टर ३०ए, वजीर रेल्वे स्थानकासमोर, वजीर, नवी मुंबई-४०००७३